

### Telegraphic facilities in national languages

1809. SHRI SYED SHAHABUDDIN: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether telegraphic facilities are available in all national languages;

(b) whether this facility is available all over the country or in selected regions according to the language of common use in the area;

(c) whether the selection of the language is done on the basis of State or District or sub-division;

(d) whether apart from English, more than one language is being used in some areas; and

(e) if so, what are the particulars of such areas with the languages used therein?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI KARTIK ORAON):

(a) and (b) Telegrams are accepted for transmission and delivery in any Indian languages or in any foreign language if they are written in Roman Script at all Telegraph Offices in the Country and also in Devnagari Script at some specified offices.

(c) and (d) Telegraph Offices prescribe the script for acceptance of telegrams and not the language.

(e) Does not arise.

### Application for telephones in Ghaziabad

1810. SHRI SATYA PAL MALIK:  
DR. SARUP SINGH:

Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether it is a fact that applications for telephone connections have been pending in Ghaziabad for over 10 years;

(b) whether it is also a fact that some time back road-side trenches

were dug in several localities in Ghaziabad, for laying of cables, but no cables were laid and the trenches have silted up requiring fresh digging;

(c) whether Government have received complaints to the effect that the General Manager, Telephones, Delhi has refused to meet people coming with complaints about telephones; and

(d) by what time telephone connections in Ghaziabad are likely to be given?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI KARTIK ORAON):

(a) Yes, Sir.

(b) Yes, Sir. In two localities i.e. Ashok Nagar and Nehru Nagar some cable trenches were dug for laying cable but the cable had to be diverted for removing certain emergency Cable breakdowns.

(c) No, Sir.

(d) Telephone connections are being given in Ghaziabad progressively and bulk of the waiting list is likely to be cleared by 82-83.

### Legal aid to the poor

1811. SHRI ARVIND GANESH  
KULKARNI:  
SHRI SHRIDHAR WASUDEO  
DHABE:

Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

(a) what is the progress made in implementation of the the scheme of legal aid to the poor and in which States or Union Territories Committees for implementing the schemes have not so far been constituted; and